

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:3220
ANSWERED ON:23.08.2006
ALLOCATION FROM MPLADS FUNDS
Rawat Shri Bachi Singh

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether the Union Government proposes to put restrictions on allocation of funds by MPs from MPLADS funds to certain Trusts and Non-Governmental Organisations;
- (b) if so, the details thereof; and
- (c) the reasons for imposing such restrictions?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI G.K. VASAN)

(a)to(c) The Para 3.21 of the MPLADS Guidelines stipulates that the community infrastructure and public utility building works are also permissible under MPLADS for registered Societies and Trusts. Conditions have been indicated in the same para and also in the model agreement given in the Annex-V to the MPLADS Guidelines. Reputed Non-Governmental Organisations can be engaged as Implementing Agency as per Para 2.11 of the Guidelines.